

SECTION-XV

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

INTERLOCUTORY APPLICATION NO. 1 OF 2016

(Application for appeal against Registrar's Order)

IN

CIVIL APPEAL NO. 5389 OF 2016

ARUN SINGHVI

...APPELLANT

VERSUS

THE NEW INDIA ASSURANCE CO. LTD. & ORS.

...RESPONDENTS

OFFICE REPORT

It is submitted that the appeal above-mentioned was listed before the Hon'ble Court on 30.06.2016, when the Court was pleased to dispose of the same in terms of the Signed Reportable Judgment. (Copy of the Signed Reportable Judgment dated 30.06.2016 has already been included in the appeal paper books and also annexed in the application as Annexure A/2).

It is submitted that Mr. Mohinder Jit Singh, Advocate for respondent Nos. 1 to 3 has on 03.08.2016 filed an application for clarification of Judgment dated 30.06.2016 and the same was declined by Ld. Registrar's (Misc.) Order dated 07.10.2016 under Order XV Rule 5 of the Supreme Court Rules, 2013.

Thereafter, Mr. Shekhar Kumar, Advocate for the Respondent has on 19.11.2016 filed an appeal against the Ld. Registrar (Misc.) Order dated 07.10.2016 and the same is registered as I.A. No. 1/2016. (Copies of the application is placed with appeal paper books).

The application in the matter above-mentioned is listed before the Hon'ble Court with this Office Report.

Dated this the 13th day of January, 2017.

ASSISTANT REGISTRAR

Copy to: 1. Mr. Irshad Ahmad, Adv.
308, C.K. Daftary Chambers, SCI, N.D.

2. Mr. Mohinder Jit Singh, Adv.
135, Old Block, Lawyers Chambers, Delhi High Court, Delhi.

ASSISTANT REGISTRAR